

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

D.A. NO.1201/1993

New Delhi this the 30th October, 1996.

HON'BLE SHRI JUSTICE CHETTUR SANKARAN NAIR, CHAIRMAN
HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

1. Om Prakash S/O Bhule Ram,
working as Carpenter in
Central Production Centre,
Doordarshan, Asiad Village
Complex, New Delhi,
R/O H. No.217, Village & P.O.
Dera, New Delhi-110030.
2. Mohinder Singh S/O Dharam Bir,
working as Carpenter in
Central Production Centre,
Doordarshan, New Delhi,
R/O H. NO.217, Village & P.O.
Dera, New Delhi-110030.
3. Om Prakash S/O Ghasi Ram,
working as Painter in the
Central Production Centre,
Doordarshan, Asiad Village
Complex, New Delhi.

(None for Applicants)

-Versus-

1. Union of India through Secretary, Ministry of Information & Broadcasting, Shastri Bhawan, New Delhi.
2. The Director General, Doordarshan, Government of India, Mandi House, New Delhi.
3. The Director, Central Production Centre, Doordarshan, Government of India, Asiad Village Complex, New Delhi-110049. ... Respondents

(By Shri S. M. Arif, Advocate)

The application having been heard on 30.10.1996 the Tribunal on the same day delivered the following :

O R D E R

...2.

CHETTUR SANKARAN NAIR, J./CHAIRMAN —

Though there is no appearance for applicants, standing counsel for respondents submits that applicants are being engaged for work. He submits further that as long as work lasts, so long applicants will be engaged. We record the submission and dispose of the application. No costs.

Dated, 30th October, 1996.

R. K. Aboja
(R. K. Aboja)
Member(A)

Sankaran Nair
(Chettur Sankaran Nair, J.)
Chairman

/as/